

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2239  
(To be answered on the 4<sup>th</sup> July 2019)

AIR SAFETY VIOLATIONS BY AIRLINES

2239. SHRI GANESH SINGH

Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री

be pleased to state:-

- (a) the details of air safety and air pollution violations by airlines across the country including air space of District Satna;
- (b) whether DGCA through its oversight mechanism ensures that all airlines/airport operators comply with its specific legislations and if so, the details thereof;
- (c) whether rising number of cases of air safety violations by airlines have led to health problems for citizens during the last five years and if so, the details thereof;
- (d) the steps taken by Government to resolve the safety issues; and
- (e) whether all the airlines have complied to Government guidelines and if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) No air pollution violations have been reported by airlines across the country, including in airspace of District Satna. The details of the air safety violations year-wise is as below:-

Year	Total no of Violations
2014	221
2015	202
2016	339
2017	260
2018	264

(b) The Directorate General of Civil Aviation (DGCA) has laid down the Civil Aviation Requirements (CARs) in line with guidance contained in ICAO Doc 9889 for monitoring Environment / Air Pollution / Climate Change of Local Air Quality of airport operators and airlines. Airport operators / airlines establish mechanism system & monitoring stations for determining pollutants to assess local air quality and submit the compliance to DGCA. DGCA conducts oversight Surveillance audits for ensuring the compliance of legislation requirements by all airlines and airports operators.

(c) No known effect of the air safety violations on the health of citizens has come to the notice of the Ministry. However, a Mumbai-Jaipur Jet Airways flight on 20.09.2018 was involved in an incident of loss of cabin pressure causing nose bleeding to five passengers.

(d) & (e) DGCA issues CARs and Circulars from time-to-time for strict adherence of safety norms by the airlines. DGCA regularly conducts Annual Surveillance (planned) and spot checks (unplanned) of airlines and airport operators. Findings/ observations of such inspections are addressed by the airlines and airport operators for safe operations of aircraft.

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